

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.
IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 18-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

Mr. K. B. Sounder Rajan, AOR (Not present)

For Respondent(s)

UPON perusing the papers the Court made the following
O R D E R

Even on the second call, none appears for the petitioner.

Only with a view to give one chance to the petitioner to prosecute the Special Leave Petition, list on 27th September, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER